

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 305

IA-1286/2023

In

IB-2646(ND)/2019

IN THE MATTER OF:

Lovani Marketing & Advertising Pvt.Ltd

Vs.

SN Cinema Advertising Pvt.Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 10.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the IRP : Mr. Vishal Ganda, Ms. Akanksha Mathur,
Mr. Rahul Narula, Advs.

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **02.06.2023.**

Sd/-
(Court Officer)